

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †683**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

CRIME AGAINST WOMEN AND CHILDREN

**†683. SHRI DHARAMBIR:
SHRI KALIKESH N. SINGH DEO:
SHRI GANESH SINGH:
SHRI KODIKUNNIL SURESH:
SHRI ANTO ANTONY:
SHRI KAPIL MORESHWAR PATIL:
SHRI R. PARTHIPAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various types of atrocities and crime against women and children have been reported in the country;**
- (b) if so, the total number of such cases registered, guilty arrested, convicted, cases solved/unsolved, conviction rate achieved and the steps taken to solve all the cases and to improve the conviction rate of such cases separately during each of the last three years and current year, crime and State-wise including rape, child abuse, molestation and sexual harassment;**
- (c) whether the Government has any proposal to set up fast track court for disposal of cases related to crime cases against women and children and if so, the details thereof;**
- (d) whether the Government has any proposal to install CCTV cameras in all cities to control such cases in the country and if so, the details thereof;**
- (e) whether the Government has considered focusing on behavioural change in the society to prevent crime against women and if so, the details thereof; and**
- (f) whether the Government proposes to amend the existing laws in order to incorporate stringent provisions which will act as a deterrent against such crime and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Details of State/UT-wise and Crime Head-wise cases registered, cases in which trials were completed, cases which resulted in conviction, cases pending for trial at the end of the year and persons arrested and details of sexual offences under crime against women and crime against children during 2014-2016 are enclosed as Annexure-I, II & III respectively.

(c) to (f): Ministry of Women & Child Development recognizes that the incidence of crime against women and children cannot be controlled unless mindset of people, in general, undergoes a positive change. Programs aimed at awareness creation in the society through workshops, seminars, street plays, are being undertaken at the district level. Further, advertisements in the press and electronic media educating peoples about issues of domestic violence, Child Sex Ratio and Child Marriage etc are also being taken up. Platforms such as the International Women's Day and the National Girl Child Day are used to create awareness on issues related to women. Through Sabla programme of Ministry of Women & Child Development, adolescent girls in the age group of 11 to 18 years are imparted training with regard to legal rights of women.

Based on the Justice Verma Committee report, Criminal Law Amendment Act 2013 was enacted which provides for stringent punishment for rapists and stricter punishment for gender based offences. Amendments in law relating to the criminal justice system are a continuous and ongoing process.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of

life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. As such State Governments install CCTV Cameras at appropriate locations, as per the need assessed by them, to detect & combat crime.

Ministry of Home Affairs has issued advisories on 04.09.2009, 14.7.2010, 20.4.2015 and 12.05.2015 on Crime against women and crime against children, to all State Governments/UTs. These advisories specifically direct the States/UTs that cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. These also emphasize that speedy investigation should be conducted in heinous crimes like rape, murder etc., and that the medical examination of rape victims should be conducted without delay. These advisories also direct States/UTs for increasing gender sensitivity in Police. These advisories are available at www.mha.nic.in.

**State/UT-wise Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR)
under Total Crimes Against Women during 2014-2016**

SL	State/UT	2014						2015						2016					
		CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR
1	Andhra Pradesh	16526	8808	839	9.5	31026	21692	15967	9137	768	8.4	31449	22530	16362	9882	922	9.3	32708	26606
2	Arunachal Pradesh	351	14	9	64.3	1580	397	384	5	0	0.0	1818	408	367	76	23	30.3	1941	389
3	Assam	19169	5722	518	9.1	29465	27667	23365	7079	669	9.5	34537	22867	20869	6522	470	7.2	39019	21738
4	Bihar	15393	3944	525	13.3	40853	19814	13904	3713	508	13.7	45850	16484	13400	3435	639	18.6	56366	17448
5	Chhattisgarh	6301	4499	1531	34.0	17297	8875	5783	5245	2319	44.2	16567	6935	5947	4445	1207	27.2	17235	7317
6	Goa	508	85	14	16.5	818	497	392	144	27	18.8	989	402	371	157	18	11.5	1062	349
7	Gujarat	10854	4509	174	3.9	63334	25787	7777	4158	114	2.7	65981	18145	8532	3537	122	3.4	69847	18649
8	Haryana	9010	5134	692	13.5	14320	9893	9511	4438	805	18.1	15197	8329	9839	4180	560	13.4	16440	9296
9	Himachal Pradesh	1529	480	69	14.4	4962	2007	1295	461	61	13.2	5399	1685	1222	602	83	13.8	5598	1635
10	Jammu & Kashmir	3327	1614	105	6.5	11206	4961	3366	1772	83	4.7	11503	5063	2850	1351	56	4.1	11653	3985
11	Jharkhand	6086	2516	786	31.2	9091	7045	6568	2998	726	24.2	10711	6398	5453	2436	766	31.4	12404	6504
12	Karnataka	14004	5382	354	6.6	31640	23110	12775	5134	251	4.9	36199	21361	14131	5814	271	4.7	40055	22730
13	Kerala	11451	5591	553	9.9	52388	13940	9767	4503	649	14.4	56517	11461	10034	4652	500	10.7	61251	12463
14	Madhya Pradesh	28756	14117	5773	40.9	60520	42351	24231	15986	4233	26.5	61777	36826	26604	14007	3888	27.8	67862	40663
15	Maharashtra	26818	10453	926	8.9	140794	49066	31216	10941	1229	11.2	151023	45924	31388	10155	1135	11.2	165618	46941
16	Manipur	337	13	4	30.8	200	214	266	16	7	43.8	275	145	253	16	7	43.8	424	151
17	Meghalaya	390	25	13	52.0	1532	378	337	55	12	21.8	1698	280	372	130	88	67.7	1823	283
18	Mizoram	258	168	139	82.7	296	267	158	178	138	77.5	273	187	120	80	71	88.8	302	126
19	Nagaland	68	27	22	81.5	48	82	91	31	24	77.4	79	102	105	55	23	41.8	85	72
20	Odisha	14651	6422	429	6.7	57869	20292	17200	6147	511	8.3	66754	20512	17837	6304	392	6.2	76057	19837
21	Punjab	5481	2115	637	30.1	7357	7034	5340	2598	794	30.6	8204	6336	5105	2266	550	24.3	8868	6150
22	Rajasthan	31216	9003	3659	40.6	59167	23772	28224	8581	3318	38.7	63371	20110	27422	8369	2884	34.5	68040	20457
23	Sikkim	111	81	46	56.8	126	182	53	19	6	31.6	46	59	153	31	11	35.5	128	159
24	Tamil Nadu	6354	4567	1186	26.0	14640	9295	5919	3338	867	26.0	15507	9418	4463	3093	647	20.9	15561	7870
25	Telangana	14147	5825	504	8.7	25886	19966	15425	6099	533	8.7	30295	18962	15374	5809	471	8.1	34172	21287
26	Tripura	1618	610	108	17.7	3523	2070	1267	417	99	23.7	4101	1311	1013	526	130	24.7	3981	1142
27	Uttar Pradesh	38918	10469	5288	50.5	73117	112846	35908	12806	7151	55.8	84094	105231	49262	11007	5795	52.6	104459	130249
28	Uttarakhand	1413	651	284	43.6	3264	1694	1465	1099	628	57.1	3063	1425	1588	526	243	46.2	3527	1566
29	West Bengal	38424	8663	422	4.9	205834	50335	33318	8451	420	5.0	232153	36368	32513	9713	319	3.3	255979	34726
	TOTAL STATE(S)	323469	121507	25609	21.1	962153	505529	311272	125549	26950	21.5	1055430	445264	322949	119176	22291	18.7	1172465	480788
30	A & N Islands	117	126	12	9.5	504	128	136	54	7	13.0	547	124	108	56	8	14.3	567	114
31	Chandigarh	434	237	65	27.4	549	390	468	262	65	24.8	564	466	414	213	52	24.4	615	399
32	D&N Haveli	21	6	0	0.0	101	17	25	6	2	33.3	107	37	28	21	2	9.5	116	28
33	Daman & Diu	16	11	1	9.1	26	7	29	4	0	0.0	35	25	41	20	0	0.0	43	48
34	Delhi UT	15319	3143	1008	32.1	19744	8377	17222	2514	880	35.0	24991	10630	15310	2594	736	28.4	30803	13759
35	Lakshadweep	4	0	0	-	4	3	9	1	1	100.0	4	6	9	0	0	-	13	7
36	Puducherry	77	8	1	12.5	162	88	82	5	4	80.0	94	120	95	8	5	62.5	164	93
	TOTAL UT(S)	15988	3531	1087	30.8	21090	9010	17971	2846	959	33.7	26342	11408	16005	2912	803	27.6	32321	14448
	TOTAL (ALL INDIA)	339457	125038	26696	21.4	983243	514539	329243	128395	27909	21.7	1081772	456672	338954	122088	23094	18.9	1204786	495236

Source: Crime in India

Crime Head-wise Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Total Crimes Against Women during 2014-2016

SL	CrimeHead	2014						2015						2016					
		CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR
1	Rape	36735	17649	4944	28.0	107499	48183	34651	18764	5514	29.4	118520	42036	38947	18552	4739	25.5	133373	48797
2	Attempt to Commit Rape	4234	1016	149	14.7	3761	4465	4437	1035	205	19.8	5886	4338	5729	1093	215	19.7	9063	5965
3	Kidnapping & Abduction of Women	57311	11791	2655	22.5	96857	63336	59277	12879	3153	24.5	110694	55319	64507	11718	2512	21.4	127747	60449
4	Dowry Deaths	8455	5061	1672	33.0	35255	23598	7634	5165	1792	34.7	37062	19973	7621	4351	1325	30.5	39723	20545
5	Assault on Women with Intent to Outrage her Modesty	82235	29995	8422	28.1	224355	104243	82422	34541	8408	24.3	251482	101571	84746	32115	7001	21.8	286884	110375
6	Insult to the Modesty of Women	9735	5778	1212	21.0	29220	11017	8685	3998	870	21.8	30423	9870	7305	3629	735	20.3	31814	8668
7	Cruelty by Husband or his Relatives	122877	46853	6425	13.7	443855	225648	113403	46127	6559	14.2	477986	187067	110378	44681	5433	12.2	515904	198851
8	Importation of Girls from Foreign Country	13	30	6	20.0	193	42	6	9	4	44.4	193	10	12	2	0	0.0	203	18
9	Acid Attack	137	15	8	53.3	123	154	140	15	7	46.7	209	192	160	24	9	37.5	317	194
10	Attempt to Acid Attack	40	5	3	60.0	21	39	30	4	0	0.0	35	37	46	3	1	33.3	63	39
11	Deaths Caused by Act Done with Intent to Cause Miscarriage	3	0	0	-	10	9	12	0	0	-	16	11	125	2	0	0.0	98	199
12	Causing Miscarriage Without Womens Consent	45	9	7	77.8	38	43	54	8	4	50.0	73	95	462	17	0	0.0	324	711
13	Human Trafficking	456	19	7	36.8	206	711	713	70	34	48.6	575	1162	659	86	28	32.6	1065	1026
14	Abetment of Suicides of Women	3734	1014	154	15.2	8130	5179	4060	1340	193	14.4	9951	6255	4466	1523	212	13.9	12282	7234
15	Unnatural Offences	105	11	6	54.5	79	113	108	17	7	41.2	132	100	489	23	7	30.4	364	502
16	Dowry Prohibition Act, 1961	10050	4617	472	10.2	26438	21548	9894	3212	595	18.5	29667	22068	9683	3233	494	15.3	34785	25063
17	Indecent Representation of Women (Prohibition) Act, 1986	47	169	79	46.7	810	68	40	137	44	32.1	704	76	38	59	22	37.3	700	57
18	Protection of Women from Domestic Violence Act, 2005	426	47	9	19.1	429	693	461	46	22	47.8	799	540	437	69	23	33.3	1130	556
19	Immoral Traffic (Prevention) Act	2070	949	461	48.6	5662	4963	2424	987	485	49.1	6777	5407	2214	854	329	38.5	8014	5177
20	Publishing or Transmitting of Sexually Explicit Material (Sec 67A IT Act)	749	10	5	50.0	302	487	792	41	13	31.7	588	545	930	54	9	16.7	933	810
	Total Crimes Against Women	339457	125038	26696	21.4	983243	514539	329243	128395	27909	21.7	1081772	456672	338954	122088	23094	18.9	1204786	495236

Source: Crime in India

State/UT-wise Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CV),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Total Crimes Against Children during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR
1	Andhra Pradesh	2059	680	54	7.9	2281	2459	1992	866	108	12.5	2964	2167	1847	1012	113	11.2	2887	1868
2	Arunachal Pradesh	134	4	1	25.0	116	124	181	0	0	-	199	118	133	5	1	20.0	261	106
3	Assam	1385	88	23	26.1	914	1487	2835	149	27	18.1	1782	2797	3964	340	57	16.8	2780	4179
4	Bihar	2255	497	60	12.1	4564	2406	1917	362	70	19.3	5264	1857	3932	316	75	23.7	7846	4300
5	Chhattisgarh	4358	1670	613	36.7	6045	3911	4469	2100	961	45.8	7017	4194	4746	2149	924	43.0	7193	4154
6	Goa	330	16	5	31.3	491	256	242	69	20	29.0	616	183	230	102	18	17.6	644	187
7	Gujarat	3219	450	38	8.4	7250	3211	3623	338	38	11.2	9394	3531	3637	295	34	11.5	11729	3431
8	Haryana	2540	1157	220	19.0	1505	2046	3262	830	228	27.5	2163	2126	3099	825	150	18.2	2948	2421
9	Himachal Pradesh	467	126	31	24.6	748	404	477	127	34	26.8	903	411	467	149	30	20.1	994	386
10	Jammu & Kashmir	211	54	2	3.7	353	190	308	91	4	4.4	370	229	222	67	4	6.0	390	174
11	Jharkhand	423	327	144	44.0	604	509	406	113	40	35.4	524	363	717	162	45	27.8	791	672
12	Karnataka	3416	331	66	19.9	3026	3449	3961	463	50	10.8	4736	3269	4455	607	76	12.5	6340	3213
13	Kerala	2391	431	115	26.7	6238	2714	2384	488	146	29.9	7758	2532	2879	510	85	16.7	9917	4025
14	Madhya Pradesh	15085	5345	1897	35.5	18080	14122	12859	5201	1704	32.8	21865	11926	13746	5444	1642	30.2	25453	13519
15	Maharashtra	8115	1319	210	15.9	25302	8338	13921	1614	313	19.4	29886	10627	14559	1847	399	21.6	35189	9561
16	Manipur	137	0	0	-	27	56	110	5	1	20.0	70	58	134	10	1	10.0	128	88
17	Meghalaya	213	7	7	100.0	478	183	257	9	2	22.2	605	186	240	38	30	78.9	701	204
18	Mizoram	178	53	49	92.5	146	153	186	124	110	88.7	232	188	188	65	63	96.9	323	193
19	Nagaland	25	5	5	100.0	7	45	61	11	7	63.6	24	43	78	23	9	39.1	32	62
20	Odisha	2196	207	29	14.0	2840	1850	2562	393	41	10.4	4233	2062	3286	467	43	9.2	6085	2553
21	Punjab	1762	495	186	37.6	864	1683	1836	752	306	40.7	1129	1691	1843	558	164	29.4	1402	1670
22	Rajasthan	3880	786	290	36.9	5329	2660	3689	604	232	38.4	6725	2682	4034	715	266	37.2	8300	2900
23	Sikkim	93	34	20	58.8	61	83	64	30	17	56.7	43	67	110	19	9	47.4	110	115
24	Tamil Nadu	2354	961	614	63.9	2449	2711	2617	791	363	45.9	3682	3238	2856	1481	634	42.8	4345	3295
25	Telangana	1930	633	79	12.5	2507	3277	2697	791	112	14.2	3534	2384	2909	815	88	10.8	4834	3322
26	Tripura	369	65	17	26.2	460	335	255	79	22	27.8	570	213	274	87	29	33.3	650	273
27	Uttar Pradesh	14835	2751	1427	51.9	25011	26019	11420	3684	2185	59.3	29996	20693	16079	2998	1529	51.0	36694	25627
28	Uttarakhand	489	83	39	47.0	417	362	635	186	131	70.4	438	334	676	65	50	76.9	640	365
29	West Bengal	4909	557	36	6.5	6315	5266	4963	361	46	12.7	10897	5351	7004	766	78	10.2	14772	5311
	TOTAL STATE(S)	79758	19132	6277	32.8	124428	90309	84189	20631	7318	35.5	157619	85520	98344	21937	6646	30.3	194378	98174
30	A & N Islands	50	26	10	38.5	254	57	102	11	2	18.2	318	94	86	19	4	21.1	350	88
31	Chandigarh	208	113	45	39.8	127	134	271	79	34	43.0	154	152	222	96	45	46.9	134	114
32	D&N Haveli	11	0	0	-	44	7	35	3	0	0.0	61	25	21	7	2	28.6	70	15
33	Daman & Diu	7	3	1	33.3	11	6	28	1	1	100.0	15	10	31	0	0	-	25	15
34	Delhi UT	9350	823	310	37.7	6021	2909	9489	876	333	38.0	7649	3097	8178	704	294	41.8	9054	2894
35	Lakshadweep	1	0	0	-	1	3	2	0	0	-	1	1	5	0	0	-	6	4
36	Puducherry	38	0	0	-	39	35	56	3	2	66.7	36	50	71	0	0	-	83	56
	TOTAL UT(S)	9665	965	366	37.9	6497	3151	9983	973	372	38.2	8234	3429	8614	826	345	41.8	9722	3186
	TOTAL (ALL INDIA)	89423	20097	6643	33.1	130925	93460	94172	21604	7690	35.6	165853	88949	106958	22763	6991	30.7	204100	101360

Source: Crime in India

All India Summary Report on Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CV), Cases Pending Trial at the end of the year (CPTEY) under Crime against Children During 2014-2016

SL	CrimeHead	2014						2015						2016					
		CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR
1	Murder	1817	793	351	44.3	5842	2759	1758	833	387	46.5	6422	2444	1640	640	283	44.2	7274	2446
2	Infanticide	121	35	15	42.9	152	79	91	23	12	52.2	165	58	93	17	4	23.5	176	117
3	Kidnapping & Abduction	37854	5448	1436	26.4	41323	29152	41893	5462	1691	31.0	50841	28054	52253	5603	1360	24.3	63358	35962
4	Foeticide	107	42	6	14.3	111	48	97	14	2	14.3	127	58	144	18	2	11.1	164	141
5	Abetment of Suicide of Child	56	57	14	24.6	230	56	51	28	2	7.1	254	57	41	19	2	10.5	266	46
6	Exposure and Abandonment	983	60	11	18.3	787	277	885	39	7	17.9	845	139	811	37	4	10.8	891	189
7	Procuration of Minor Girls	2020	246	31	12.6	2535	1967	3087	334	37	11.1	3454	2481	2465	474	21	4.4	4500	3120
8	Importation of Girls from Foreign Country	2	0	0	-	1	6	2	0	0	-	2	3	5	0	0	-	4	8
9	Buying of Minors for Prostitution	14	1	0	0.0	153	31	11	1	1	100.0	162	15	7	2	2	100.0	175	21
10	Selling of Minors for Prostitution	82	16	3	18.8	404	109	111	25	9	36.0	498	136	122	8	0	0.0	564	138
11	Prohibition of Child Marriage Act, 2006	280	103	15	14.6	629	718	293	70	15	21.4	789	704	326	68	10	14.7	956	740
12	Transplantation of Human Organs Act, 1994	1	0	0	-	0	0	0	0	0	-	0	0	0	0	0	-	0	0
13	Child Labour (Prohibition & Regulation) Act, 1986	147	10	3	30.0	109	156	251	14	7	50.0	246	257	204	17	8	47.1	368	239
14	Immoral Traffic (Prevention) Act, 1956	86	10	0	0.0	323	209	58	17	6	35.3	354	143	56	19	2	10.5	386	138
15	Juvenile Justice (Care and Protection of Children) Act, 2000	1315	530	498	94.0	1230	1489	1457	292	159	54.5	1982	1695	2253	461	295	64.0	3339	2373
16	Protection of Children from Sexual Offences Act, 2012	8904	406	100	24.6	7970	11172	14913	2049	858	41.9	18879	18651	36022	10884	3226	29.6	90205	42196
17	Attempt to Commit Murder	840	497	211	42.5	1494	2502	276	184	73	39.7	1599	422	213	107	39	36.4	1418	356
18	Unnatural Offences	765	124	49	39.5	881	868	814	194	84	43.3	1306	833	1247	253	107	42.3	2128	1386
19	Human Trafficking				-			221	7	2	28.6	132	300	340	22	4	18.2	312	525

20	Other Crimes Committed Against children	8484	4638	1725	37.2	22407	11302	8311	3569	1387	38.9	25123	10060	8716	4114	1622	39.4	27616	11218
	Total Crimes Against Children	89423	20097	6643	33.1	130925	93460	94172	21604	7690	35.6	165853	88949	106958	22763	6991	30.7	204100	101360

Source: Crime in India

State/UT-wise Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CV),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act(POCSO) during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR	CR	CTC	CV	CVR	CPTEY	PAR
1	Andhra Pradesh	932	290	29	10.0	1110	1163	1054	466	78	16.7	1344	1233	830	548	51	9.3	1550	855
2	Arunachal Pradesh	56	2	1	50.0	75	57	54	0	0	-	113	63	59	1	0	0.0	101	58
3	Assam	506	20	8	40.0	203	489	819	40	15	37.5	616	802	821	122	43	35.2	1005	824
4	Bihar	191	72	17	23.6	462	228	187	52	22	42.3	545	187	233	49	23	46.9	653	292
5	Chhattisgarh	1684	548	191	34.9	2491	1804	1656	1087	524	48.2	2985	2085	1570	959	354	36.9	2562	1778
6	Goa	107	8	3	37.5	226	116	79	36	13	36.1	287	79	75	55	13	23.6	288	82
7	Gujarat	613	45	5	11.1	1115	779	1609	59	8	13.6	2371	1886	1408	65	5	7.7	3606	1677
8	Haryana	707	535	103	19.3	554	826	988	451	137	30.4	893	1041	1020	451	94	20.8	1275	1125
9	Himachal Pradesh	209	69	25	36.2	423	246	206	86	27	31.4	531	264	205	108	25	23.1	596	255
10	Jammu & Kashmir	45	17	1	5.9	58	46	30	22	1	4.5	63	49	25	16	1	6.3	71	30
11	Jharkhand	112	22	13	59.1	84	136	182	50	28	56.0	170	175	348	85	17	20.0	307	363
12	Karnataka	1380	131	27	20.6	1458	1538	1526	234	32	13.7	2489	1800	1565	283	55	19.4	3529	1641
13	Kerala	1392	141	48	34.0	3104	1483	1486	204	83	40.7	4165	1505	1848	249	47	18.9	5637	2671
14	Madhya Pradesh	4995	2205	721	32.7	7025	5888	4624	2636	791	30.0	8928	5634	4717	2462	641	26.0	10950	5678
15	Maharashtra	3926	721	112	15.5	11264	4623	4816	892	195	21.9	14147	5589	4815	1054	250	23.7	17338	5092
16	Manipur	50	0	0	-	24	34	43	4	1	25.0	52	23	43	9	1	11.1	85	28
17	Meghalaya	118	7	7	100.0	377	122	167	7	2	28.6	482	153	151	34	28	82.4	563	153
18	Mizoram	165	41	37	90.2	135	140	169	114	101	88.6	222	171	167	56	54	96.4	307	174
19	Nagaland	17	2	2	100.0	4	15	15	6	4	66.7	10	16	27	11	6	54.5	24	27
20	Odisha	1126	104	14	13.5	1695	1193	1372	289	39	13.5	2608	1324	1928	331	38	11.5	3843	1721
21	Punjab	652	290	114	39.3	334	763	666	440	169	38.4	400	769	596	292	94	32.2	509	659
22	Rajasthan	1327	375	133	35.5	2558	1228	1311	336	130	38.7	3207	1210	1479	386	151	39.1	4011	1479
23	Sikkim	70	29	19	65.5	49	66	55	29	16	55.2	39	55	92	17	9	52.9	97	100
24	Tamil Nadu	1065	232	73	31.5	1318	1158	1544	390	133	34.1	2196	1869	1583	734	199	27.1	2711	1866
25	Telangana	924	232	35	15.1	1182	1332	1394	411	39	9.5	1799	1343	1158	315	25	7.9	2507	1625
26	Tripura	245	40	9	22.5	292	228	133	48	12	25.0	359	141	156	55	24	43.6	411	165
27	Uttar Pradesh	8009	570	302	53.0	10147	12753	4541	1335	874	65.5	13147	7469	4954	1444	714	49.4	15938	8452
28	Uttarakhand	189	42	16	38.1	155	186	168	119	79	66.4	168	207	218	42	38	90.5	284	238
29	West Bengal	1291	183	22	12.0	1337	1062	1504	106	21	19.8	3047	1928	2132	225	48	21.3	4316	1209
	TOTAL STATE(S)	32103	6973	2087	29.9	49259	39702	32398	9949	3574	35.9	67383	39070	34223	10458	3048	29.1	85074	40317
30	A & N Islands	29	7	4	57.1	131	34	39	0	0	-	168	38	49	5	1	20.0	196	51
31	Chandigarh	49	45	21	46.7	35	54	62	37	15	40.5	57	72	51	42	19	45.2	45	61
32	D&N Haveli	2	0	0	-	7	3	15	1	0	0.0	17	13	11	7	2	28.6	23	14
33	Daman & Diu	1	3	1	33.3	7	1	5	0	0	-	11	8	10	0	0	-	17	11
34	Delhi UT	2240	459	162	35.3	2841	1917	1936	509	218	42.8	3884	1847	1620	372	156	41.9	4769	1692
35	Lakshadweep	1	0	0	-	1	3	1	0	0	-	1	1	5	0	0	-	6	4
36	Puducherry	24	0	0	-	27	18	49	2	2	100.0	31	41	53	0	0	-	75	46
	TOTAL UT(S)	2346	514	188	36.6	3049	2030	2107	549	235	42.8	4169	2020	1799	426	178	41.8	5131	1879
	TOTAL (ALL INDIA)	34449	7487	2275	30.4	52308	41732	34505	10498	3809	36.3	71552	41090	36022	10884	3226	29.6	90205	42196

Source: Crime in India

Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY),Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during

Sl	State/UT	Rape						Assault on Women with Intent to Outrage her Modesty						Insult to the Modesty of Women (Girl Child)						Protection of Children from Sexual Offences Act, 2012								
		CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON
1	Andhra Pradesh	477	185	13	7.0	663	638	274	64	7	10.9	245	285	75	24	8	33.3	156	127	106	17	1	5.9	46	113	932	290	29
2	Arunachal Pradesh	43	2	1	50.0	60	42	8	0	0	-	12	9	0	0	0	-	0	0	5	0	0	-	3	6	56	2	1
3	Assam	125	7	2	28.6	53	111	70	8	1	12.5	14	70	0	0	0	-	0	0	311	5	5	100.0	136	308	506	20	8
4	Bihar	103	56	13	23.2	407	121	31	6	0	0.0	19	35	0	0	0	-	0	0	57	10	4	40.0	36	72	191	72	17
5	Chhattisgarh	806	294	88	29.9	1508	890	447	121	48	39.7	499	484	14	68	33	48.5	108	15	417	65	22	33.8	376	415	1684	548	19
6	Goa	57	7	2	28.6	172	70	40	1	1	100.0	50	43	6	0	0	-	4	1	4	0	0	-	0	2	107	8	3
7	Gujarat	291	38	5	13.2	708	397	202	7	0	0.0	342	261	2	0	0	-	2	4	118	0	0	-	63	117	613	45	5
8	Haryana	416	440	90	20.5	368	502	286	94	13	13.8	183	320	2	1	0	0.0	1	2	3	0	0	-	2	2	707	535	103
9	Himachal Pradesh	135	57	24	42.1	279	162	51	12	1	8.3	128	65	1	0	0	-	0	0	22	0	0	-	16	19	209	69	23
10	Jammu & Kashmir	37	15	1	6.7	52	37	7	2	0	0.0	5	8	1	0	0	-	1	1	0	0	0	-	0	0	45	17	1
11	Jharkhand	78	16	9	56.3	63	100	3	0	0	-	3	3	0	0	0	-	0	0	31	6	4	66.7	18	33	112	22	13
12	Karnataka	694	99	20	20.2	904	807	66	0	0	-	48	64	0	0	0	-	0	0	620	32	7	21.9	506	667	1380	131	27
13	Kerala	754	103	35	34.0	2371	848	196	21	5	23.8	229	200	3	0	0	-	5	2	439	17	8	47.1	499	433	1392	141	48
14	Madhya Pradesh	2352	1818	552	30.4	4605	2915	2449	358	158	44.1	2256	2755	68	3	0	0.0	54	77	126	26	11	42.3	110	141	4995	2205	72
15	Maharashtra	1714	308	57	18.5	7431	2018	1927	388	54	13.9	3375	2353	95	17	1	5.9	274	78	190	8	0	0.0	184	174	3926	721	11
16	Manipur	38	0	0	-	23	22	5	0	0	-	0	5	0	0	0	-	0	0	7	0	0	-	1	7	50	0	0
17	Meghalaya	61	7	7	100.0	328	69	7	0	0	-	7	7	2	0	0	-	1	2	48	0	0	-	41	44	118	7	7
18	Mizoram	91	27	23	85.2	88	90	32	14	14	100.0	15	33	0	0	0	-	0	0	42	0	0	-	32	17	165	41	37
19	Nagaland	11	2	2	100.0	3	9	6	0	0	-	1	6	0	0	0	-	0	0	0	0	0	-	0	0	17	2	2
20	Odisha	753	98	13	13.3	1401	715	225	0	0	-	194	339	39	5	1	20.0	28	39	109	1	0	0.0	72	100	1126	104	14
21	Punjab	476	259	97	37.5	242	553	151	30	16	53.3	70	178	0	0	0	-	1	0	25	1	1	100.0	21	32	652	290	11
22	Rajasthan	825	354	126	35.6	2130	775	310	20	7	35.0	261	275	1	0	0	-	1	1	191	1	0	0.0	166	177	1327	375	13
23	Sikkim	40	25	18	72.0	29	36	7	0	0	-	6	7	0	0	0	-	0	0	23	4	1	25.0	14	23	70	29	15
24	Tamil Nadu	0	201	68	33.8	749	6	4	0	0	-	2	3	6	0	0	-	4	8	1055	31	5	16.1	563	1141	1065	232	73
25	Telangana	583	199	32	16.1	994	883	261	19	3	15.8	148	315	55	14	0	0.0	34	99	25	0	0	-	6	35	924	232	35
26	Tripura	122	14	6	42.9	114	119	91	22	0	0.0	155	78	0	0	0	-	0	0	32	4	3	75.0	23	31	245	40	9
27	Uttar Pradesh	1538	517	273	52.8	3953	2346	2831	36	20	55.6	2452	4385	3	0	0	-	2	4	3637	17	9	52.9	3740	6018	8009	570	30
28	Uttarakhand	84	27	10	37.0	86	96	31	4	2	50.0	21	20	0	0	0	-	0	0	74	11	4	36.4	48	70	189	42	10

29	West Bengal	0	0	0	-	0	0	220	44	8	18.2	169	184	13	4	2	50.0	7	14	1058	135	12	8.9	1161	864	1291	183	208
	TOTAL STATE(S)	12704	5175	1587	30.7	29784	15377	10238	1271	358	28.2	10909	12790	386	136	45	33.1	683	474	8775	391	97	24.8	7883	11061	32103	6973	2087
30	A & N Islands	20	4	1	25.0	83	24	9	3	3	100.0	40	10	0	0	0	-	8	0	0	0	0	-	0	0	29	7	4
31	Chandigarh	32	24	12	50.0	23	34	17	18	9	50.0	9	20	0	3	0	0.0	3	0	0	0	0	-	0	0	49	45	20
32	D&N Haveli	2	0	0	-	7	3	0	0	0	-	0	0	0	0	0	-	0	0	0	0	0	-	0	0	2	0	0
33	Daman & Diu	1	3	1	33.3	7	1	0	0	0	-	0	0	0	0	0	-	0	0	0	0	0	-	0	0	1	3	1
34	Delhi UT	1004	321	116	36.1	2068	933	1071	112	42	37.5	649	831	58	11	1	9.1	62	60	107	15	3	20.0	62	93	2240	459	162
35	Lakshadweep	0	0	0	-	0	0	0	0	0	-	0	0	0	0	0	-	0	0	1	0	0	-	1	3	1	0	0
36	Puducherry	3	0	0	-	3	3	0	0	0	-	0	0	0	0	0	-	0	0	21	0	0	-	24	15	24	0	0
	TOTAL UT(S)	1062	352	130	36.9	2191	998	1097	133	54	40.6	698	861	58	14	1	7.1	73	60	129	15	3	20.0	87	111	2346	514	183
	TOTAL (ALL INDIA)	13766	5527	1717	31.1	31975	16375	11335	1404	412	29.3	11607	13651	444	150	46	30.7	756	534	8904	406	100	24.6	7970	11172	34449	7487	2277

Source: Crime in India

Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY),Persons Arrested (PAR) under Protection of Children from Sexual C

SL	State/UT	Rape						Assault on Women with Intent to Outrage her Modesty						Insult to the Modesty of Women (Girl Child)						Protection of Children from Sexual Offences Act, 2012							
		CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC
1	Andhra Pradesh	489	211	51	24.2	824	635	274	129	13	10.1	297	278	54	36	8	22.2	110	50	237	90	6	6.7	113	270	1054	46
2	Arunachal Pradesh	34	0	0	-	87	40	8	0	0	-	17	9	0	0	0	-	0	0	12	0	0	-	9	14	54	
3	Assam	43	1	1	100.0	80	43	45	2	1	50.0	39	43	0	0	0	-	0	0	731	37	13	35.1	497	716	819	4
4	Bihar	116	44	15	34.1	443	119	11	0	0	-	29	11	0	0	0	-	0	0	60	8	7	87.5	73	57	187	5
5	Chhattisgarh	317	514	289	56.2	1278	410	173	170	99	58.2	502	228	2	8	2	25.0	103	3	1164	395	134	33.9	1102	1444	1656	108
6	Goa	50	30	11	36.7	195	48	28	5	1	20.0	86	30	1	1	1	100.0	6	1	0	0	0	-	0	0	79	3
7	Gujarat	57	29	4	13.8	748	80	134	15	1	6.7	457	169	2	0	0	-	4	2	1416	15	3	20.0	1162	1635	1609	5
8	Haryana	261	181	42	23.2	412	276	282	179	80	44.7	211	296	5	0	0	-	3	3	440	91	15	16.5	267	466	988	45
9	Himachal Pradesh	139	61	20	32.8	351	181	63	23	5	21.7	160	79	1	0	0	-	0	2	3	2	2	100.0	20	2	206	8
10	Jammu & Kashmir	28	17	0	0.0	60	45	2	5	1	20.0	2	4	0	0	0	-	1	0	0	0	0	-	0	0	30	2
11	Jharkhand	24	19	4	21.1	62	22	17	4	2	50.0	7	25	0	0	0	-	0	0	141	27	22	81.5	101	128	182	5
12	Karnataka	0	145	20	13.8	886	86	45	6	1	16.7	83	70	1	0	0	-	0	0	1480	83	11	13.3	1520	1644	1526	23
13	Kerala	720	95	51	53.7	2915	792	240	60	11	18.3	345	223	10	0	0	-	10	12	516	49	21	42.9	895	478	1486	20
14	Madhya Pradesh	1568	1257	303	24.1	4930	2068	1332	993	339	34.1	2552	1647	37	40	16	40.0	50	50	1687	346	133	38.4	1396	1869	4624	263
15	Maharashtra	2231	441	96	21.8	8781	2553	2468	421	93	22.1	4818	2896	91	24	5	20.8	323	101	26	6	1	16.7	225	39	4816	89
16	Manipur	13	4	1	25.0	40	10	3	0	0	-	0	1	2	0	0	-	0	0	25	0	0	-	12	12	43	
17	Meghalaya	38	2	0	0.0	356	31	11	0	0	-	15	9	0	0	0	-	1	0	118	5	2	40.0	110	113	167	
18	Mizoram	30	64	52	81.3	99	32	25	23	22	95.7	17	25	0	0	0	-	0	0	114	27	27	100.0	106	114	169	11
19	Nagaland	8	2	1	50.0	5	9	2	3	2	66.7	3	2	0	0	0	-	0	0	5	1	1	100.0	2	5	15	
20	Odisha	1052	223	36	16.1	2074	998	290	61	3	4.9	378	263	11	5	0	0.0	35	14	19	0	0	-	121	49	1372	28
21	Punjab	462	377	147	39.0	251	513	183	56	20	35.7	123	227	3	2	1	50.0	0	4	18	5	1	20.0	26	25	666	44
22	Rajasthan	728	241	83	34.4	2472	737	360	70	31	44.3	428	301	1	0	0	-	2	3	222	25	16	64.0	305	169	1311	33
23	Sikkim	1	0	0	-	1	1	0	0	0	-	0	0	0	0	0	-	0	0	54	29	16	55.2	38	54	55	2
24	Tamil Nadu	0	118	28	23.7	674	28	0	0	0	-	2	0	0	2	1	50.0	4	0	1544	270	104	38.5	1516	1841	1544	39
25	Telangana	705	283	26	9.2	1278	678	366	103	5	4.9	297	342	59	17	8	47.1	52	56	264	8	0	0.0	172	267	1394	41
26	Tripura	98	33	11	33.3	192	101	33	15	1	6.7	165	38	2	0	0	-	2	2	0	0	0	-	0	0	133	4
27	Uttar Pradesh	594	626	387	61.8	3934	949	868	331	215	65.0	3053	1244	1	1	1	100.0	2	1	3078	377	271	71.9	6158	5275	4541	133
28	Uttarakhand	52	64	48	75.0	52	50	17	10	5	50.0	27	27	0	0	0	-	0	0	99	45	26	57.8	89	130	168	11
29	West Bengal	0	0	0	-	0	0	203	16	1	6.3	331	215	12	0	0	-	17	12	1289	90	20	22.2	2699	1701	1504	10
	TOTAL STATE(S)	9858	5082	1727	34.0	33480	11535	7483	2700	952	35.3	14444	8702	295	136	43	31.6	725	316	14762	2031	852	41.9	18734	18517	32398	994

30	A & N Islands	26	0	0	-	107	25	12	0	0	-	52	12	0	0	0	-	8	0	1	0	0	-	1	1	39	
31	Chandigarh	41	18	9	50.0	42	51	20	18	6	33.3	13	21	0	1	0	0.0	2	0	1	0	0	-	0	0	62	3
32	D&N Haveli	2	1	0	0.0	7	2	0	0	0	-	0	0	0	0	0	-	0	0	13	0	0	-	10	11	15	
33	Daman & Diu	0	0	0	-	7	0	1	0	0	-	1	1	0	0	0	-	0	0	4	0	0	-	3	7	5	
34	Delhi UT	927	260	107	41.2	2628	860	871	222	101	45.5	1069	852	52	11	6	54.5	84	59	86	16	4	25.0	103	76	1936	50
35	Lakshadweep	0	0	0	-	0	0	0	0	0	-	0	0	0	0	0	-	0	0	1	0	0	-	1	1	1	
36	Puducherry	0	0	0	-	0	0	3	0	0	-	3	3	1	0	0	-	1	0	45	2	2	100.0	27	38	49	
	TOTAL UT(S)	996	279	116	41.6	2791	938	907	240	107	44.6	1138	889	53	12	6	50.0	95	59	151	18	6	33.3	145	134	2107	54
	TOTAL (ALL INDIA)	10854	5361	1843	34.4	36271	12473	8390	2940	1059	36.0	15582	9591	348	148	49	33.1	820	375	14913	2049	858	41.9	18879	18651	34505	1049

Source: Crime in India

Cases Registered (CR),Cases in which Trials were completed (CTC),Cases Convicted (CON),Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY),Persons Arrested (PAR) under Protection of Children from S

SL	State/UT	Protection of Children from Sexual Offences Act, 2012 (TOTAL)						Child Rape (Sec. 4 & 6 POCSO)/ Sec. 376 IPC						Sexual Assault of Children(Sec 8 & 10 POCSO)/ Sec. 354 IPC						Sexual Harassment(Sec.12 POCSO)/ Sec.509 IPC		Use of Child for Pornography/Storing Child Pornography Material(Sec.14 & 15 POCSO)									
		CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR	CR	CTC	CON	CVR	CPTEY	PAR
1	Andhra Pradesh	830	548	51	9.3	1550	855	459	369	40	10.8	987	479	237	132	9	6.8	381	232	51	22	1	4.5	109	63	0	0				
2	Arunachal Pradesh	59	1	0	0.0	101	58	49	1	0	0.0	89	48	8	0	0	-	8	8	0	0	0	-	0	0	0	0				
3	Assam	821	122	43	35.2	1005	824	586	95	26	27.4	689	586	159	26	17	65.4	247	161	19	1	0	0.0	4	19	0	0				
4	Bihar	233	49	23	46.9	653	292	170	46	23	50.0	576	217	26	3	0	0.0	52	36	2	0	0	-	1	2	0	0				
5	Chhattisgarh	1570	959	354	36.9	2562	1778	984	656	229	34.9	1499	1138	473	256	110	43.0	855	540	19	7	2	28.6	53	26	1	1				
6	Goa	75	55	13	23.6	288	82	40	47	10	21.3	185	50	29	7	3	42.9	97	26	6	1	0	0.0	6	6	0	0				
7	Gujarat	1408	65	5	7.7	3606	1677	1054	59	5	8.5	2548	1209	210	5	0	0.0	823	291	7	1	0	0.0	10	7	1	0				
8	Haryana	1020	451	94	20.8	1275	1125	532	240	55	22.9	761	643	346	183	31	16.9	381	331	67	17	5	29.4	37	76	0	0				
9	Himachal Pradesh	205	108	25	23.1	596	255	146	77	18	23.4	412	187	54	31	7	22.6	177	63	0	0	0	-	1	0	0	0				
10	Jammu & Kashmir	25	16	1	6.3	71	30	21	15	1	6.7	66	23	2	0	0	-	3	5	2	1	0	0.0	2	2	0	0				
11	Jharkhand	348	85	17	20.0	307	363	205	38	14	36.8	202	222	81	46	3	6.5	59	82	10	1	0	0.0	5	9	19	0				
12	Karnataka	1565	283	55	19.4	3529	1641	1136	234	46	19.7	2660	1260	264	36	7	19.4	458	240	49	2	0	0.0	19	36	3	2				
13	Kerala	1848	249	47	18.9	5637	2671	957	155	34	21.9	3938	1767	517	80	11	13.8	1129	523	39	4	0	0.0	37	35	4	0				
14	Madhya Pradesh	4717	2462	641	26.0	10950	5678	2467	1230	266	21.6	6575	3059	2106	1063	271	25.5	4102	2460	44	20	5	25.0	70	54	0	0				
15	Maharashtra	4815	1054	250	23.7	17338	5092	2292	507	123	24.3	10451	2505	2370	528	122	23.1	6485	2466	86	15	3	20.0	333	47	1	0				
16	Manipur	43	9	1	11.1	85	28	39	9	1	11.1	79	26	4	0	0	-	4	2	0	0	0	-	0	0	0	0				
17	Meghalaya	151	34	28	82.4	563	153	122	32	26	81.3	495	123	26	2	2	100.0	57	26	2	0	0	-	3	3	0	0				
18	Mizoram	167	56	54	96.4	307	174	99	36	36	100.0	186	99	62	19	17	89.5	116	54	0	0	0	-	0	0	1	1				
19	Nagaland	27	11	6	54.5	24	27	21	8	4	50.0	18	19	5	3	2	66.7	4	7	0	0	0	-	0	0	0	0				
20	Odisha	1928	331	38	11.5	3843	1721	1258	240	35	14.6	2938	1203	396	87	3	3.4	602	351	16	4	0	0.0	47	16	1	0				
21	Punjab	596	292	94	32.2	509	659	410	193	67	34.7	358	456	172	98	27	27.6	138	183	1	0	0	-	2	1	0	0				
22	Rajasthan	1479	386	151	39.1	4011	1479	858	232	85	36.6	3048	898	359	58	27	46.6	671	338	12	1	0	0.0	12	12	3	0				
23	Sikkim	92	17	9	52.9	97	100	66	12	7	58.3	69	73	22	5	2	40.0	27	24	3	0	0	-	0	2	0	0				
24	Tamil Nadu	1583	734	199	27.1	2711	1866	1169	579	153	26.4	2032	1374	211	87	25	28.7	341	250	96	10	1	10.0	47	108	9	3				
25	Telangana	1158	315	25	7.9	2507	1625	690	258	19	7.4	1732	1050	189	41	5	12.2	493	288	178	13	0	0.0	167	187	0	0				
26	Tripura	156	55	24	43.6	411	165	108	38	16	42.1	230	114	48	16	8	50.0	180	51	0	1	0	0.0	1	0	0	0				
27	Uttar Pradesh	4954	1444	714	49.4	15938	8452	2115	829	381	46.0	8148	3540	2652	598	319	53.3	7131	4592	123	0	0	-	96	204	2	1				
28	Uttarakhand	218	42	38	90.5	284	238	91	29	27	93.1	126	95	35	5	3	60.0	86	40	3	0	0	-	2	2	0	0				

29	West Bengal	2132	225	48	21.3	4316	1209	718	137	36	26.3	2982	582	374	36	4	11.1	703	406	47	1	0	0.0	36	43	2	0
	TOTAL STATE(S)	34223	10458	3048	29.1	85074	40317	18862	6401	1783	27.9	54079	23045	11437	3451	1035	30.0	25810	14076	882	122	17	13.9	1100	960	47	8
30	A & N Islands	49	5	1	20.0	196	51	1	0	0	-	109	1	0	0	0	-	52	0	0	0	0	-	8	0	0	0
31	Chandigarh	51	42	19	45.2	45	61	41	29	14	48.3	36	49	10	13	5	38.5	9	12	0	0	0	-	0	0	0	0
32	D&N Haveli	11	7	2	28.6	23	14	9	7	2	28.6	20	12	0	0	0	-	0	0	0	0	0	-	0	0	0	0
33	Daman & Diu	10	0	0	-	17	11	8	0	0	-	15	7	0	0	0	-	1	1	2	0	0	-	1	3	0	0
34	Delhi UT	1620	372	156	41.9	4769	1692	813	189	70	37.0	3164	865	766	167	75	44.9	1458	746	41	10	6	60.0	110	73	0	0
35	Lakshadweep	5	0	0	-	6	4	2	0	0	-	2	2	0	0	0	-	2	0	0	0	0	-	0	0	0	0
36	Puducherry	53	0	0	-	75	46	29	0	0	-	29	26	13	0	0	-	36	11	9	0	0	-	9	8	0	0
	TOTAL UT(S)	1799	426	178	41.8	5131	1879	903	225	86	38.2	3375	962	789	180	80	44.4	1558	770	52	10	6	60.0	128	84	0	0
	TOTAL (ALL INDIA)	36022	10884	3226	29.6	90205	42196	19765	6626	1869	28.2	57454	24007	12226	3631	1115	30.7	27368	14846	934	132	23	17.4	1228	1044	47	8

Source: Crime in India